station projects submitted by Uttar Pradesh Government are under the Cenral Government's consideration;

- (b) if so; what action Government have taken so far in this regard; and
- (c) whether the Government of Uttar Pradesh has been apprised of the position of the projects; if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) to (c) The Tehri project is presently under execution by the State Government. A proposal for taking up the same as a joint venture between the State and the Centre is under consideration. Pending this, a Jont Management Committee has been constituted and the Government of Uttar Pradesh is represented on the Committee.

The Srinagar hydel project has been cleared by the Central Electricity Authority, and the State Government has been informed that plans have to be prepared immediately for preservation of the environment so that these can be implemented alongwith the project. Government of India have decided to set up a gas based power station at Auriya in the Central Sector. UPSEB has been informed about this. In regard to the Kosi project also. UPSEB has been informed that the matter regarding availability of LSHS has been taken up with the Department of Petroleum.

# By-pass on national highway at Lucknow

862. SHRI KAPIL VERMA: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:

- (a) whether Government are considering a proposal for construction of a by-pass on the national highway at Lucknow; and
- (b) if so, what action has so far been taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) and (b) On receipt of a proposal costing Rs. 90 crores from the Government of Uttar Pradesh in the month of January 1985 for the construction of Lucknow by-pass, the State Government was asked to carry out and furnish traffic data and economic analysis; details of which are awaited.

#### Erosion by river Brahmaputra at Dibrugarh

863. SHRI PRITHIBI MAJHI: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether it is a fact that due to erosion caused by river Brahmaputra at Dibrugarh hundreds of acres of cultivable land and houses are submerged every year causing extensive devastation in the area and thousands of people become homeless; and
- (b) if so, what steps Government propose to take in this regard?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKAR-ANNAND): (a) No erosion is reported to be caused by the river Brahmaputra at Dibrugarh resulting in hundreds of acres of cultivable land and houses being submerged. However, some erosion is reported to have been observed upstream of the Dibrugarh town.

(b) The Government of Assam is preparing an anti-erosion scheme to arrest the banks erosion.

# Bridge on the river Brahmaputra at Dibrugarh

864. SHRI PRITHIBI MAJHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it i<sub>s a</sub> fact that a new bridge at Dibrugarh on the river Brahmaputra is proposed to be constructed; and

(b) if so, what are the details there of?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and

(b) A Techno-Economic Feasibility
Study for construction of a bridge
over Brahmaputra river near Dibrugarh has recently been completed.
The study has brought out the following alternatives:—

Alı	tern <sub>a</sub> tives		,				Cap	it: I cost (in crores of rupees)	s Rate of return (%-ge)
(i)	Road bridge only							131.67	13.0
(ii)	Rail-cum-rot d bridge (a) single track (b) double track		•					242.49 303.20	9 · <b>4</b> 8 · 1
(iii)	Separate rail and roa	d brid	ges side	by sic	de .	•	•	279.11	8.6

Only a road bridge is financially viable. However, the views of the concerned agencies like the North Eastern Council, Ministry of Shipping & Transport on the proposal are being obtained. A final decision will be taken after the various alternatives have been considered in detail, in consultation with the Planning Commission, subject to availability of resources.

# Primary Health Centres in States

865. SHRI R. SAMBASIVA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what was the number of Primary health centres functioning in each States as on the 31st March, 1985; and
- (b) the number of such centres likely to be established in each State during the current financial year?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b). A statement showing Statewise number of Primary Health Centres likely to be functioning as on 31st March, 1985 and target of establishment of Primary Health Centres during 1995-86 in enclosed.

#### Statement

No. of Primary Health Centres Likely to be in Position as on 31st March, 1985 and Target For 1985-86 (Figures Provisional)

State/UT									Primary health centres as on 31-3-85		Target*** 1985-86
ı. Andhra 1	Pra desh				<del></del>				•	455	100
2. Assam.										162	20
3. Bihar									•	<b>68</b> 7	200
4. Gujarat				٠						261	150
5. H ryana	•								•	95	59
6. Himacha	l Prade	sh								142	r